

**WELFARE SCHEMES FOR HANDLOOM WEAVERS**

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Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) the details of welfare schemes being implemented for the handloom weavers in the country along with the funds allocated, released and spent thereon during each of the last three years and the current year, State-wise;
- (b) the achievement made in providing the marketing facilities to weavers and the number of weavers benefited under the said schemes during the said period, State-wise;
- (c) whether the handloom weavers and their family members are committing suicides due to financial crisis;
- (d) if so, the details and reasons therefor including the number of weavers committed suicides during the said period, State-wise along with the steps taken by the Government for the upliftment of handloom weavers; and
- (e) the details of provisions made by the Government to set up handloom parks for the development of handloom weavers and the amount allocated for the purpose along with the new handloom parks likely to be opened in the country, State-wise?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)  
MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

- (a) For holistic and sustainable development of handloom sector and welfare of handloom weavers, following schemes are under implementation during 12<sup>th</sup> Plan:
- (i) National Handloom Development Programme – two components
    - Revival, Reform & Restructuring (RRR) Package for handloom sector
    - Comprehensive Handloom Development Scheme (CHDS)
  - (ii) Handloom Weavers' Comprehensive Welfare Scheme – two components
    - Health Insurance Scheme (HIS)
    - Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
  - (iii) Yarn Supply Scheme
  - (iv) Comprehensive Handloom Cluster Development Scheme (Development of Mega Handloom Cluster)

The details of the above mentioned schemes are given in **Annexure –A**

The State-wise fund allocated/released/spent in the last three years and current year are given in **Annexure – B**. In some schemes, funds have been released to all over India basis, the state-wise fund not released. The details of funds allocated/released/spent during last three years and current year is given in **Annexure – C**.

(b) Details of marketing event organised and weavers benefitted is in **Annexure – D**.

(c) & (d): No such established case has been reported by states.

(e): At present there is no provision for setting of handloom parks. Block level cluster development projects are being supported by Government of India.

**Details of welfare Schemes under implementation for handloom weavers**

**(i) National Handloom Development Programme with the components of-**

(a) **Revival, Reform & Restructuring (RRR) Package for handloom sector** - Package covers waivers of overdue loan 100% principal and 25% of interest as on 31.3.2010 and recapitalization assistance of eligible apex and primary weavers of the cooperative societies & individual weavers and also provides fresh loan at 6% interest rate alongwith credit guarantee for 3 years. The RRR package was approved for implementation upto 28.2.14. For providing access to subsidized term loan as well as working capital loan to handloom weavers not covered under loan waiver package, government has approved concessional credit component. The loan is sanctioned to weavers at 6% interest and Government of India interest subvention is maximum 7% and to leverage the loan, government provides margin money assistance upto Rs.10,000 per weaver and credit guarantee through Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE).

(b) **Comprehensive Handloom Development Scheme (CHDS)** - CHDS has been formulated by merging all the major components of the schemes namely Integrated Handloom Development Scheme (IHDS), Marketing and Export Promotion Scheme (MEPS) Diversified Handloom Development Scheme(DHDS) implemented during the 11<sup>th</sup> plan and 2012-13 which is one of the components of National Handloom Development Programme (NHDP) for its implementation during 12<sup>th</sup> Plan.

(ii) **Handloom Weavers Comprehensive Welfare Scheme (HWCWS)** –HWCWS has two components namely Health Insurance Scheme (HIS) and Mahatma Gandhi Bunkar Bima Yojana (MGBBY). The HIS which aims at enabling the weavers community to access healthcare facilities has been transferred to Ministry of Health and Family Welfare w.e.f. 01.4.2015. The MGBBY aims to provide insurance cover to handloom weavers in the case of natural as well as accidental death and in cases of total and partial disability. A scholarship of Rs.300/- per quarter per child subject to two children studying in standard IX to XII is also provided under the scheme.

(iii) **Yarn Supply Scheme** – This scheme makes available all types of yarn at Mill Gate Price to the eligible handloom agencies and the transport and depot operating expenses @ 2% are being reimbursed by Government of India. Further, to provide the subsidized yarn to handloom weavers in order to compete with powerloom and mill sector, a new component of 10% price subsidy on cotton hank yarn, domestic silk yarn and woollen yarn is also provided.

(iv) **Comprehensive Handloom Cluster Development Scheme (Development of Mega Handloom Clusters)** –The objective is to develop Mega Handloom Clusters that are located in clearly identifiable geographical locations that specialize in specific products, with close linkages and inter dependents amongst the key players in the cluster by improving the infrastructure facilities, with better storage facilities, technology up-gradation in pre-loom/on-loom/post-loom operations, weaving shed, skill up-gradation, design inputs, health facilities etc. which would eventually be able to meet the discerning and changing market demands both at domestic and at the international level and raise living standards of the millions of weavers engaged in the handloom industry.



**ANNEXURE-B**

Details of fund allocated/released and spent during the last three year (2012-13 to 2014-15) and  
the current year i.e. 2015-16 to various States

(Rs. in crores)

<u>S.No.</u>	Name of State(s)	2012-13		2013-14		2014-15		2015-16(30.11.2015)	
		Fund Allocated/ released	Fund Spent	Fund Allocated/ released	Fund Spent	Fund Allocated/ released	Fund Spent	Fund Allocated/ released	Fund Spent
1	Andhra Pradesh	9.81	9.81	5.55	5.55	1.51	1.51	1.49	0.39
2	Arunachal Pradesh	1.25	1.25	1.32	1.32	0.35	0.35	0.98	0.98
3	Assam	15.31	15.31	20.07	20.07	4.96	4.96	1.09	1.09
4	Bihar	0.43	0.43	0.04	0.04	0.24	0.24	0.18	0.18
5	Chhattisgarh	2.25	2.25	1.78	1.78	0.51	0.51	0.22	0.00
6	Delhi	0.26	0.26	0.00	0.00	0.04	0.04	0.00	0.00
7	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Gujarat	1.36	1.36	0.50	0.50	0.53	0.53	0.04	0.00
9	Haryana	0.05	0.05	0.10	0.10	0.31	0.31	0.00	0.00
10	Himachal Pradesh	2.20	2.20	0.55	0.55	0.18	0.18	0.24	0.24
11	J&K	1.44	1.44	0.56	0.56	1.53	1.53	0.08	0.08
12	Jharkhand	0.05	0.05	0.82	0.82	2.52	2.02	1.08	0.08
13	Karnataka	1.77	1.77	2.69	2.69	1.66	1.66	0.19	0.19
14	Kerala	2.34	2.34	1.64	1.64	0.19	0.19	0.00	0.00
15	Madhya Pradesh	4.75	4.75	0.85	0.85	0.83	0.83	0.24	0.24
16	Maharashtra	2.65	2.65	2.20	2.20	1.68	1.68	0.43	0.39
17	Manipur	5.09	5.09	10.80	10.80	2.41	2.41	0.02	0.00
18	Meghalaya	0.92	0.92	1.16	1.16	0.37	0.37	0.00	0.00
19	Mizoram	0.72	0.72	0.30	0.30	0.28	0.28	0.10	0.10
20	Nagaland	6.40	6.40	3.89	3.89	2.65	2.65	0.09	0.09
21	Orissa	7.51	7.51	2.94	2.94	0.66	0.66	0.28	0.28
22	Pondicherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
23	Punjab	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Rajasthan	0.60	0.60	0.85	0.85	0.57	0.57	0.00	0.00
25	Sikkim	0.69	0.69	0.72	0.72	0.60	0.60	0.56	0.56
26	Tamil Nadu	32.86	32.86	32.64	32.64	10.17	10.17	47.09	47.09
27	Telangana	0.00	0.00	0.00	0.00	0.84	0.84	0.40	0.40
28	Tripura	4.89	4.89	2.63	2.63	3.47	3.47	0.00	0.00
29	Uttar Pradesh	18.73	18.73	13.50	13.50	28.16	28.16	6.72	3.17
30	Uttarakhand	0.90	0.90	0.57	0.57	0.71	0.71	0.22	0.22
31	West Bengal	4.68	4.68	4.68	4.68	5.77	5.40	0.99	0.00

**ANNEXURE-C**

Details of fund allocated/released and spent during the last three year (2012-13 to 2014-15) and  
the current year i.e. 2015-16 all over India basis

(Rs. in crores)

2012-13		2013-14		2014-15		2015-16	
Fund Allocated/ released	Fund Spent	Fund Allocated/ released	Fund Spent	Fund Allocated/ released	Fund Spent	Fund Allocated/ released	Fund Spent
558.02	558.02	444.49	444.49	336.38	336.38	257.39	235.70

**ANNEXURE –D**

Statement of Marketing Events organized and weavers benefitted under the NHDP for the last three years  
(2012-13 to 2014-15) and current year 2015-16

S.No.	Name of State(s)	2012-13		2013-14		2014-15		2015-16	
		Achievements (Events organized)	Weavers benefitted	Achievements (Events organized)	Weavers benefitted	Achievements (Events organized)	Weavers benefitted	Achievements (Events organized)	Weavers benefitted
1	Andhra Pradesh	32	187845	39	64450	30	49450		
2	Arunachal Pradesh	8	0	0	0	0	0		
3	Assam	65	361903	32	92650	36	84850		
4	Bihar	3	13550	0	0	2	6600		
5	Chhattisgarh	16	8489	11	29450	11	22350		
6	Delhi	1	0	0	0	4	3400		
7	Gujarat	5	12098	1	9250	2	6600		
8	Haryana	1	200	0	500	0.00	0		
9	Himachal Pradesh	7	8050	12	11800	12	13900		
10	Jammu & Kashmir	5	15050	5	17850	4	7450		
11	Jharkhand	0	0	0	0	0	0		
12	Karnataka	20	36100	38	53800	21	42750		
13	Kerala	5	15050	1	9250	5	16350		
14	Madhya Pradesh	19	34050	15	22550	16	23400		
15	Maharashtra	30	57800	17	43850	18	38960		
16	Manipur	16	33700	0	17800	12	18800		
17	Meghalaya	1	1900	0	0	1	2700		
18	Mizoram	0	0	10	5650	8	8650		
19	Nagaland	54	52500	6	42450	20	38850		
20	Orissa	10	27050	11	25150	15	33250		
21	Punjab	0	0	0	0	0	0		
22	Rajasthan	13	18900	0	0	1	850		
23	Sikkim	10	10950	16	18200	7	10850		
24	Telengana	0	0	0	0	20	34200		
25	Tamil Nadu	5	10750	18	19100	30	44000		
26	Tripura	23	27550	20	23450	18	22050		
27	Uttar Pradesh	27	43400	38	55200	29	51750		
28	Uttarakhand	14	21800	17	24050	16	22200		
29	West Bengal	5	7950	10	7500	0	0		
	<b>Total</b>	395	1006635	317	593950	338	604210	Reports is yet to be received from the Implementing Agency.	

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